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**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI**

ORIGINAL APPLICATION No.211/2159/2020

Dated this Wednesday, the 16th day of December, 2020

**CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
RAVINDER KAUR, MEMBER (J)**

**Proceeding conducted through video conferencing with the
consent of both counsels for the parties.**

Sagar Ambadas Pawar, Aged:24 years,
Occupation:Telephone and Dak Khalasi,
residing at Quarter No.25/E/3, Saraf Chambers Mount Road,
Sadar, Nagpur:440 001. ... Applicant
(By Advocate Shri Rahul Dhande)

VERSUS

1. The Union of India, Through its General Manager
South East Central Railway, RTS Colony, Railway Colony
Bilaspur, Chhattisgarh – 495 004.

2. Principal Chief Personnel Officer,
South East Central Railway, Headquarter,
Personnel Department, 1st Floor, GM's Office Bilaspur,
Chhattisgarh:495 004.

3. The Senior Personnel Officer,
South East Central Railway, Headquarter,
Personnel Department, 1st Floor, GM's Office Bilaspur,
Chhattisgarh:495 004.

4. Vinod Kumar Nagar, Aged: , Occupation,
Deputy Centre Material Manager ("CMM")/
South East Central Railway, Zonal Headquarters,
Bilaspur, Chhattisgarh: ... Respondents
(By Advocate Shri Alok Upasani)

ORAL ORDER
Per : Dr. Bhagwan Sahai, Member (A)

Present:

Advocate Shri Rahul Dhande for the applicant.

Advocate Shri Alok Upasani for the respondents.

2. Heard both the counsels.
3. Shri Dhande mentions that after the impugned order of the respondents under challenge in the OA was issued, the applicant has submitted his representation which has not yet been decided.
4. In view of these facts, this OA is disposed of at the admission stage with direction to the respondents to decide with reasoned order the pending representation of the applicant within two weeks after receipt of a copy of this order and thereafter communicate it to the applicant. No costs.

(Ravinder Kaur)
Member (Judicial)

(Dr. Bhagwan Sahai)
Member (Administrative)

kmg*

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04/01/21